

**Fourth Atoms for Peace Conference to be held at Geneva**

7751. SHRI M. M. HASHIM : Will the Minister of ATOMIC ENERGY be pleased to state the names of officials who will represent India at the Fourth Atoms for Peace Conference to be held at Geneva later this year ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : The Indian representatives at the Fourth International Conference on the Peaceful Uses of Atomic Energy to be held in Geneva from September 6 to 16, 1971 will be :

1. Dr. Vikram A. Sarabhai  
Chairman  
Atomic Energy Commission and  
Secretary, Department of Atomic  
Energy.
2. Shri M. S. Pathak,  
Member, Planning Commission.
3. Shri P. N. Haskar,  
Member, Atomic Energy  
Commission.
4. Shri H. N. Sethna,  
Member, Atomic Energy  
Commission and Director, Bhabha  
Atomic Research Centre.
5. Shri V. C. Trivedi  
Indian Ambassador to Austria and  
Chairman, Board of Governors  
International Atomic Energy  
Agency.

They will be assisted by Advisers, many of whom are authors of papers accepted for oral presentation.

**Review of Air freight on Mangoes**

7752. SHRI M. M. HASHIM : Will the Minister of FOREIGN TRADE be pleased to state whether Government propose review the air freight on mangoes with a view to boost its export to foreign countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : No, Sir. For almost all the Commodities that are currently being exported from India specific rates have already been established (which are

much lower than the original rates), by I. A. T. A. to which Air India is a member. Any further reduction, besides being uneconomical is also unlikely to be agreed by other members of the I. A. T. A.

**Theft of a motor-car from North Avenue, New Delhi**

7753. SHRI P. M. MEHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that a motor-car was lifted from the M. Ps' Flat in North Avenue, New Delhi;

(b) whether Government received any complaint from MPs in this regard ; and

(c) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). A Fiat Car bearing registration No. DLV 6020 was stolen on 29th November, 1970, while it was parked in front of Flat No. 187, North Avenue, New Delhi. Certain Members of Parliament had written about this theft to the Prime Minister and the Minister of State in the Ministry of Home Affairs. A case under Section 379 IPC was registered at Police Station, Parliament Street, on 29th November, 1970. Despite the best efforts of the Delhi Police, the culprits not be apprehended nor the stolen car recovered.

A Police out-post has been set up and round-the-clock patrolling done in the North Avenue area to avoid recurrence of such incidents.

**Purchase of Raniganj Coal House in Calcutta**

7754. SHRI JYOTIRMOY BOSU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether at Calcutta a Raniganj Coal House has been purchased by the P & T Department ;

(b) if so, the reasons and cost thereof ;

(c) the total carpet area of the rooms ; and

(d) how much of the total covered space is available to the P & T immediately ?